

UMMEED HOUSING FINANCE PVT. LTD. Registered office at: Unit 2009-14, 20th Floor, Magnum Global Park, Sec-58, Gurugram (Haryana) - 122011. NOTICE FOR REMOVAL OF HOUSE HOLD ARTICLE. Notice is hereby given to the public in general and in particular to the borrower(s)/co-borrower(s) and guarantor(s) whose details are given in below mentioned that the below described immovable property mortgaged/charged to the secured creditor...

SMFG INDIA CREDIT COMPANY LIMITED Corporate Office: 101, 102 & 103, 2 North Avenue, Marikay, Bandra Kurla Complex, Bandra (E), Mumbai - 400051. SALE NOTICE FOR SALE OF IMMovable PROPERTIES. E-Auction Sale Notice of 15 days for Sale of Immovable Asset(s) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002...

Rajasthan State Road Development And Construction Corporation Ltd., JAIPUR. निविदा सूचना 2025-26. Selection of Bidder for Collection of User Fee through Fee Collecting Agency on the basis of competitive bidding through procurement basis on following Bidding Rules: For a period of 01 year.

TATA CAPITAL HOUSING FINANCE LTD. Regd. Office: 11th Floor, Tower A, Peninsula Business Park, Ganpatrao Kadam Marg, Lower Panel, Mumbai-400013. POSSESSION NOTICE (FOR IMMovable PROPERTY). Whereas, the undersigned being the Authorized Officer of the TATA Capital Housing Finance Limited, under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002...

POSSESSION NOTICE. Whereas, the authorized officer of Jana Small Finance Bank Limited under the Securitization And Reconstruction of Financial Assets And Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules 2002 issued demand notices to the borrower(s)/co-borrower(s) calling upon the borrowers to repay the amount mentioned against the respective names together with interest thereon at the applicable rates as mentioned in the said notices within 60 days from the date of receipt of the said notices...

UMMEED HOUSING FINANCE PVT. LTD. Registered Office at: Unit 2009-14, 20th Floor, Magnum Global Park, Sec-58, Gurugram (Haryana) - 122011. POSSESSION NOTICE. Whereas, the undersigned being the authorized officer of the UMMEED HOUSING FINANCE PVT. LTD. under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002(54 of 2002) and in exercise of powers conferred under section 13(12) read with rule 3 of the security interest (enforcement) Rules, 2002...

TATA CAPITAL HOUSING FINANCE LTD. 11th Floor, Tower A, Peninsula Business Park, Ganpatrao Kadam Marg, Lower Panel, Mumbai-400013. POSSESSION NOTICE (FOR IMMovable PROPERTY). Whereas, the undersigned being the Authorized Officer of the TATA Capital Housing Finance Limited, under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002...

Table with 5 columns: Sr. No., Loan No., Borrower/Co-Borrower/Guarantor/Mortgagor, 13(2) Notice Date/Outstanding Due (IN Rs.), Date/Time & Type of Possession. Includes details for loan 33679610001563.

Table with 5 columns: Sr. No., Name And Address Of The Borrower, Co Borrower/Guarantor Loan Account No. And Loan Amount, Demand Notice Date, Physical Possession Date. Includes details for loan 15-MAY-2024.

Table with 5 columns: Loan Account No., Name of Obligor(s)/Legal Heir(s)/Legal Representative(s), Amount as per Demand Notice, Date of Possession. Includes details for loan TCHHL07050.

JANA SMALL FINANCE BANK (A Scheduled Commercial Bank) Registered Office: The Fairway, Ground & First Floor, Survey No.10/1, 11/2 & 12/2B, Off Domlur, Koramangala Inner Ring Road, Next to EGL Business Park, Challaghatta, Bangalore-560071.

DETAILS OF THE SECURED ASSET: All That Part And Parcel Of Property Bearing Land No. 02, Measuring Area 160 Sq.Yds., Kharsa No.1052 & 880, Situated at Village Nundri Mandran, Kathar Nagar Tehsil, Bawar District Ajmer. Bounded As- East- Road 25 Ft., West-Plot No.03, North- Other's Land, South- Plot No.01.

Description of Secured Assets/Immovable Properties: All that Piece & Parcels of Residential Property of Plot No. 21/1 measuring 12.6 Ft. by 41+ 45/2 Ft. (60.07 Sq yards) situated at Arazi No.2631, Revenue Village Pansal, Tehsil and District Bhiwara, Rajasthan with common amenities as mentioned in sale deed.

AU SMALL FINANCE BANK LIMITED (A SCHEDULED COMMERCIAL BANK) Regd. Office: 19-A, Dhuleshwar Garden, Ajmer Road, Jaipur - 302001. Demand Notice Under Section 13(2) of Securitisation Act of 2002. As the loan account became NPA therefore the Authorized officer under section 13(2) of "The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002" has issued 60 days demand notice to the borrower(s)/co-borrower(s)/Mortgagor(s)/Guarantor(s) collectively referred as "Borrowers" as given in the table...

YES BANK YES BANK LIMITED Branch Office: 49 Floor, Aarav Bhawan, Post No. 307, Saran Chandra Road, Chowli Hill, Jaipur - 302011. PUBLICATION OF NOTICE U/S 13(2) OF THE SARFAESI ACT, 2002. Notice is hereby given that the under mentioned borrower(s)/co-borrower(s)/guarantor(s)/mortgagor(s) who have defaulted in the repayment of principal and interest of the loan facilities obtained by them from the Bank and whose facility account has been classified as Non-Performing Assets (NPA). The notices were issued to them under Section 13(2) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 (SARFAESI Act) on their last known addresses but they have been returned un-served and as such they are hereby informed by way of this public notice.

EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. Retail Central & Regd. Office: Edelweiss House, Off CST Road, Kalina, Mumbai 400098. Whereas The Authorized Officer of the Secured Creditor mentioned herein, under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice as mentioned below calling upon the borrower(s) to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

YES BANK YES BANK LIMITED Branch Office: 49 Floor, Aarav Bhawan, Post No. 307, Saran Chandra Road, Chowli Hill, Jaipur - 302011. PUBLICATION OF NOTICE U/S 13(2) OF THE SARFAESI ACT, 2002. Notice is hereby given that the under mentioned borrower(s)/co-borrower(s)/guarantor(s)/mortgagor(s) who have defaulted in the repayment of principal and interest of the loan facilities obtained by them from the Bank and whose facility account has been classified as Non-Performing Assets (NPA). The notices were issued to them under Section 13(2) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 (SARFAESI Act) on their last known addresses but they have been returned un-served and as such they are hereby informed by way of this public notice.

E-AUCTION SALE NOTICE EDDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Retail Central & Regd. Office: Edelweiss House, Off CST Road, Kalina, Mumbai 400098. E-AUCTION SALE NOTICE FOR SALE OF IMMovable SECURED ASSETS UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 READ WITH PROVISION TO RULE 8 (5) AND (6) READ WITH RULE 9(1) OF SECURITY INTEREST (ENFORCEMENT) RULES 2002. The financial facilities of AU Small Finance Bank Limited ("ASSIGNOR") has been assigned to Edelweiss Asset Reconstruction Company Limited (hereinafter referred to as "EARC/Assignee") acting in its capacity as trustee of EARC-TRUST-SC-379 mentioned in column provided. Pursuant to the said assignment, EARC stepped into the shoes of the Assignor and exercises its rights as the secured creditor, that EARC, in its capacity as secured creditor, had taken possession of the below mentioned immovable secured assets under 13(4) of SARFAESI Act and Rules there under.

AAVAS FINANCIERS LIMITED (CIN:L6592R2011PLC034297) Regd. & Corp. Office: 201-202, 2nd Floor, South End Square, Mansarovar Industrial Area, Jaipur, 302020. POSSESSION NOTICE. Whereas, the undersigned being the Authorized Officer of AAVAS FINANCIERS LIMITED under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred upon me under section 13(12) read with Rule 9 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice calling upon the borrowers mentioned herein below to repay the amount mentioned in the respective notice within 60 days from the date of receipt of the said notice.

Table with 4 columns: Loan Account No., Name of Obligor(s)/Legal Heir(s)/Legal Representative(s), Amount as per Demand Notice, Date of Possession. Includes details for loan TCHHF03060.

भारत राजपत्र The Gazette of India. EXTRAORDINARY PART II - Section 3 - Sub-section (ii) PUBLISHED BY AUTHORITY.

MINISTRY OF ROAD TRANSPORT AND HIGHWAYS Notification New Delhi, the 15 May 2025.

S.O 2182-E In exercise of powers conferred by sub-section (1) of section 3A of the National Highways Act, 1956 (48 of 1956) (hereinafter referred to as the said Act), the Central Government, after being satisfied that for the public purpose, the land, the brief description of which is given in the Schedule below, is required for building (widening/two lane with paved shoulder/four lane etc.), maintenance, management and operation of NH-552 Ex. in the stretch of land from Km. 69.750 to Km. 75.750 in the village(s) namely Alanpur, Bambari, Borif, Jenapur, Kherda, Kushtala Taluk- Sawai Madhopur in the District of Sawai Madhopur in the State of Rajasthan, hereby declares its intention to acquire such land.

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF M/S NDA METAOXIDES PRIVATE LIMITED. RELEVANT PARTICULARS.

GRIHUM HOUSING FINANCE LIMITED (FORMERLY KNOWN AS POONAWALLA HOUSING FINANCE LTD) Registered Office: 6th Floor, B Building, Ganga Truena, Lohegaon, Pune, Maharashtra 411014. Branch Office: 1st Floor, 3/7, Kotwadi Scheme, P R Marg, Ajmer, Rajasthan-305001. E-AUCTION - SALE NOTICE Sale of secured immovable asset under SARFAESI Act. Whereas, the undersigned being the Authorized Officer of GRIHUM HOUSING FINANCE LIMITED under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (the "Act") read with Rule 8 & 9 of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower/Co-Borrower/Mortgagor(s)/Guarantor(s) that the below described immovable properties mortgaged to Grih Housing Finance Limited (formerly known as Poonawalla Housing Finance Limited) as the name Poonawalla Housing Finance Limited changed to Grih Housing Finance Limited with effect from 17 Nov 2023 (Previously known as Magna Housing Finance Limited and originally incorporated with name of GE Magma Housing Finance Public Unimposed Company) (hereinafter referred to as the "Secured Creditor" as per the Act), the possession of which has been taken by the Authorized Officer of Secured Creditor in exercise of powers conferred on section 13(12) of the Act and rule 3 of the security interest (Enforcement) Rules pursuant to notice under section 13(2) of the Act.

Table with 14 columns: Name of the Borrower, Date & Amount of Demand Notice, Description of Property, Date & Type of Possession. Includes details for loan MANINDERJEET KAUR.

Table with 14 columns: Sl. No., Proposal No., Demand Notice Date and Outstanding Amount, Nature of Possession, Description of Property (D), Reserve Price (E), EMD (10% of RP) (F), EMD Submission date (G), Incremental Bid (H), Propriety Inspection Date & Time (I), Date and Time of Auction (J), Know encumbrances/ Court cases (K). Includes details for loan HL0098100000005.

